## NOTICE

It is hereby notified for the information of Advocates and Parties appearing in person at the Principal Seat at Bombay that on Monday 11.08.2025, the Hon'ble Shri Justice Manish Pitale (Sitting at Aurangabad Bench) will take up the following matter pertaining to the Principal Seat at Bombay at 5:30 p.m. in Chamber No.07 (Main Building) as per the board to be notified separately, through Video Conferencing.

## Original Side

1. IA(L) No 12972 of 2025 in COMIP No.368 of 2025. Bhuraram K. Patel

Vs.

Ramlal Jethaji Solanki and Anr.

2. AEP(L) Nos. 11161 of 2025,
15429 of 2025 and
222928 of 2025 in Election Petition No. 6/2025
Dr. Bharati Hemant Lavekar
Vs.
Haroon Rashid Haji Ismain Khan and Ors.

Note: The details of the video conferencing will be provided on the cause-list.

Dated this 8th day of August, 2025.

By Order,

Sd/-(H. M. Bhosale) Registrar. (Judl. I) High Court, A.S. Bombay.

Sd/(A. H. Laddhad)
Prothonotary & Senior Master
High Court, O.S., Bombay